ORDER

WHEREAS Smt. D. Sujatha, CAO working in Chennai Zone was posted from CGST Audit Commissionerate, Chennai to Hyderabad Zone on loan basis on her own request, initially for a period of one year vide Board order No. 01/2018 dated 09.10.2018. She had joined in the O/o Chief Commissioner, Hyderabad Zone on 25.10.2018.

AND WHEREAS Smt. D. Sujatha, CAO vide representation dated 10.01.2019 requested for regular posting in O/o of the Chief Commissioner of GST & Customs, Hyderabad Zone against vacancy available. The said representation was forwarded by Pr. Chief Commissioner of GST & Central Excise, Chennai vide letter dated 31.01.2019 for her regular posting at Hyderabad Zone. The request of Smt. D. Sujatha CAO has been considered in the Board.

NOW, THEREFORE, with the approval of competent authority, Smt. D. Sujatha is posted to O/o of the Chief Commissioner of GST & Customs, Hyderabad Zone, on regular basis.

(A.K.Qasim)
Director (Ad.IIA &B)
Tele: 011-23095530

Distribution:-

1. Principal Chief Commissioner of Central Goods & Service Tax, (Chennai Zone), 26/1, Mahatma Gandhi Road, Nungambakkam, Chennai-600034.
2. Chief Commissioners of Central Goods & Service Tax,(Hyderabad Zone), GST Bhavan, L.B. Stadium Road, Basheer Bagh, Hyderabad-500004.
3. Officer concerned through Cadre Controlling Authority.
5. PPS to Chairman / PPS to Members (Admn.).
6. Pr. Commissioner (Coord.), CBIC.
7. The Manager, Website, Directorate of Systems, New Delhi for uploading this order on the CBEC’s website.